

(2024) 11 NCDRC CK 0076

National Consumer Disputes Redressal Commission

Case No: Revision Petition No.1029 Of 2017

Varun Beverages Ltd

APPELLANT

Vs

Arijit Sadhukhan &
Anr

RESPONDENT

Date of Decision: Nov. 22, 2024

Acts Referred:

- Consumer Protection Act, 1986 - Section 21, 21(b)
- Food Safety And Standards Act, 2006 - Section 3(1)(ZX)

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.),
Member

Bench: Division Bench

Advocate: Praveen Mahajan, Vrinda, Kunal Nema

Final Decision: Dismissed

Judgement